

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 6<sup>th</sup> August, 2024

**No.HC.VII-08/2024/6550/A** Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chatra Bhukhon Gogoi, an Officer in Grade-I of Assam Judicial Service, presently posted as Member, Motor Accident Claims Tribunal (MACT) No. 3, Kamrup (M), Guwahati, Assam as an Officer on Special Duty (OSD) in the Principal Seat of the Gauhati High Court, with effect from the date of assuming charge until further orders. He shall continue to draw his salary and other allowances as admissible under the Rules as Member, Motor Accident Claims Tribunal (MACT) No. 3, Kamrup (M), Guwahati, Assam.

By Order,  
*Sd/-Utpal Rajkhowa,*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-08/2024/6551- 6572 /A**

**Dated 06.08.2024**

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_.
4. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, No. 2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
12. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
13. Shri Chatra Bhukhon Gogoi, Motor Accident Claims Tribunal (MACT) No. 3, Kamrup (M), Guwahati.

14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati,
15. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
20. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
6/8/24

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**